

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No. 859/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH SEPTEMBER, 2018, 10:30 A.M.

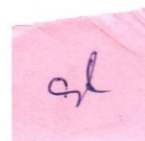
Name of the Company	Kayan Investment and Trading Company Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANJU BHUTERIA, Advocate the Applicant
2. MADAN KUMAR MAHAI, PCA the Applicant } Madan Kumar Mahai

ORDER

Ld. Counsel for the applicant is present.

Heard. Admit. Reserved for orders.



(Jinan K.R.)
Member (J)